NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 12-A to F of 2016 with TP No. 12/397-398/NCLT/AHM/2016 (New) CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014 With CP No. 3/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.04.2017</u>

Name of the Company:

Karun Jain

V/s.

Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Hitesh Buch	PCS	for R-1	and
2. R.K. Gupta.	Agnocate	for betilion	M

<u>ORDER</u>

Learned Advocate Mr. R K Gupta present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent. no. 1. None present for Other Respondents.

Learned PCS Mr. Hitesh Buch filed Memorandum of Appearance for Respondent no. 1.

Petitioner sent notices to Respondents no. 1 to 7 and 12, 13 by speed post. Respondents no. 2 to 13 not present.

List the matter on 23.05.2017 for final hearing on the main TP 12/2016 and the pending applications.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of April, 2017.